

Sl. No.	Name of State	2014-15 (F.Y.)	2015-16 (F.Y.)
34.	Uttar Pradesh	10	5
35.	Uttarakhand	11	3
36.	West Bengal	18	4
TOTAL		788	679

Panel to bring down vacant seats in engineering colleges

841. SHRI AJAY SANCHETI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government had constituted a three member panel to bring down vacant seats in premier engineering colleges in the country;

(b) if so, the details of observations and major recommendations made by the panel; and

(c) whether these recommendations have been placed before IIT and NIT councils for consideration and approval?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. MAHENDRA NATH PANDEY): (a) to (c) A three member committee under the chairmanship of Director, IIT-Kharagpur has been set up by the Joint Admission Board (JAB) to suggest measures to reduce vacancies during admission in Indian Institutes of Technology (IITs) and other Centrally Funded Technical Institutions (CFTIs). The Committee has submitted its report, which is under consideration.

Audit of quality of research work in universities

842. SHRI AHMED PATEL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of Ph.Ds submitted in Indian universities during the last three years, State-wise and year-wise;

(b) whether Government is planning to do an audit to gauge the quality of research work that is currently going on in universities;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. MAHENDRA NATH PANDEY): (a) The All India Survey on Higher Education (AISHE) of Ministry of Human Resource Development compiles data on Ph.Ds awarded to students in Universities/ Colleges/ Institutions in the country. The survey data is available up to 2015-16. As per the AISHE data, 69,862 Ph.Ds have been awarded during three year period (from 2013-14 to 2015-16) by various Universities/ Colleges/ Institutions in the country. State-wise and Year-wise information on Ph.D. awarded by Universities/ Colleges/ Institutions is given in the Statement (*See below*).

(b) to (d) The University Grants Commission (UGC), as per the UGC Act, 1956, is responsible for promotion and co-ordination of University education, determination and maintenance of standards of teaching, examination and research in Universities. In order to maintain the quality of Research and to avoid sub-standard research degrees, UGC (Minimum Standards and Procedure for the award of M.Phil/Ph.D. Degree) Regulations, 2016 have been notified. The UGC (Minimum Standards and Procedure for the award of M.Phil/Ph.D. Degree) Regulations, 2016, *inter alia*, lay down detailed eligibility criteria for admission into M.Phil/Ph.D. programme, duration of such programme, procedure of admission, allocation of research supervisor, course work requirement, setting up of Research Advisory Committee etc. to provide a facilitative environment for carrying out quality academic research in Higher Education.

Statement

State-wise data of Ph.D. awarded during 2013-14, 2014-15 and 2015-16

Sl. No.	State	Ph.D.		
		2013-14	2014-15	2015-16
1	2	3	4	5
1.	Andaman and Nicobar Islands	1	10	0
2.	Andhra Pradesh	1045	292	393
3.	Arunachal Pradesh	30	38	15
4.	Assam	608	845	590
5.	Bihar	1107	874	997

1	2	3	4	5
6.	Chandigarh	94	95	108
7.	Chhattisgarh	139	165	165
8.	Dadra and Nagar Haveli	0	0	0
9.	Daman and Diu	0	0	0
10.	Delhi	1183	1718	1607
11.	Goa	30	42	38
12.	Gujarat	593	536	936
13.	Haryana	388	498	374
14.	Himachal Pradesh	293	230	277
15.	Jammu and Kashmir	117	165	230
16.	Jharkhand	448	608	673
17.	Karnataka	1587	1283	1945
18.	Kerala	494	561	431
19.	Lakshadweep	0	0	0
20.	Madhya Pradesh	1328	885	1456
21.	Maharashtra	1200	2351	1605
22.	Manipur	166	160	116
23.	Meghalaya	2	5	20
24.	Mizoram	39	36	48
25.	Nagaland	173	22	28
26.	Odisha	382	721	749
27.	Puducherry	117	113	145
28.	Punjab	505	617	515
29.	Rajasthan	2056	1494	1660
30.	Sikkim	0	0	0
31.	Tamil Nadu	2995	3333	3973

1	2	3	4	5
32.	Telangana	2039	202	723
33.	Tripura	25	76	54
34.	Uttar Pradesh	3311	2625	2205
35.	Uttarakhand	325	408	689
36.	West Bengal	1041	822	1406
TOTAL		23861	21830	24171

Internal Complaint Committee in National Bal Bhavan

843. DR. V. MAITREYAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether an Internal Complaint Committee has been formed in National Bal Bhavan (NBB) as per Section 4 and 19 of the Sexual Harassment of Women at Workplace Act and if so, the details thereof;

(b) whether these two provisions have not been strictly followed and if so, the reasons therefor and the action taken by Government in this regard against the officers responsible for this;

(c) whether the employees of NBB would be allowed to file complaints before the Internal Complaint Committee of the Ministry; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) to (d) Government of India has enacted the Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013 with the aim to provide a safe and secure environment to women at the workplace. The Act casts the obligation upon all the organizations, whether private or public, to constitute Internal Complaints Committee at all administrative units or offices for investigating complaints of sexual harassment. A Committee has been functional in National Bal Bhavan (NBB) since 19.07.2014 to look into the matters pertaining to complaints of Women Sexual Harassment. The Committee has been re-constituted *vide* NBB's Office Order dated 06.02.2017, the details of the same is given